

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.44/11

Thursday this the 22nd day of March 2012

C O R A M :

HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

A.Vijayan,
S/o.Achuthan,
Retd. Group D Official, Ettumannur P.O.
Residing at Aikkaraparambil House,
Arunoottiumangalam P.O., Kadathuruthy.

...Applicant

(By Advocate Mr.P.C.Sebastian)

V e r s u s

1. The Director General,
Department of Posts, Dak Bhavan, New Delhi.
2. The Senior Superintendent of Post Offices,
Kottayam Division, Kottayam.
3. Union of India represented by Secretary
to Government of India, Ministry of Communications,
Department of Posts, New Delhi. ...Respondents

(By Advocate Mr.A.D.Raveendraprasad,ACGSC)

This application having been heard on 22nd March 2012 this Tribunal
on the same day delivered the following :-

O R D E R

HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

When the case came up for hearing today, counsel for the applicant
sought permission to withdraw the OA. Permission is granted. With liberty
to file fresh O.A, this O.A is dismissed as withdrawn.

(Dated this the 22nd day of March 2012)


K.NOORJEHAN
ADMINISTRATIVE MEMBER

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